

- (b) the time by which it is expected to be ready ; and
 (c) its full cost ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) and (b). The work on the revolving tower of the Ashoka Hotels, which was completed upto the third storey level and suspended on 1.2.1968, has not yet been resumed. The whole matter is under consideration of the Board of Directors.

(c) The revised cost has been estimated at Rs. 47.25 lakhs against the original cost of Rs. 25 lakhs.

Airports/Airstrips in Rajasthan

9156. SHRI BRIJ RAJ SINGH KOTAH : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

- (a) the total number of airports and airstrips in operation in Rajasthan ;
 (b) out of those not in use, whether there is any plan to use them for any purpose such as starting feeder-lines ;
 (c) whether there is any scheme for extending and providing further facilities at the airports already in use ; and
 (d) if so, the details thereof ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) to (d). There are three civil aerodromes in Rajasthan—Jaipur, Udaipur and Kotah—under the control of the Civil Aviation Department. Scheduled air-services are operated only through Jaipur and Udaipur. Proposals for strengthening the main runway at Jaipur to LCN 30 and acquisition of land for its further extension, as well as for extension and strengthening of the main runway at Udaipur, are being considered for inclusion in the Fourth Plan of the Civil Aviation Department. As regards Kotah, the airstrip area is too small to make it feasible to extend the existing runway, which is fit only for Dakota operations. The question of shifting the aerodrome to another site is being examined in consultation with the State Government. Indian Airlines have currently no proposal to use this aerodrome for feeder-services in the prevailing condition of the airstrip.

Coastal Road Highways in Gujarat State

9157. SHRI R. K. AMIN :
 SHRI P. M. MEHTA :

Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that Bhavnagar, Baroda and Okha-Porbandar roads are the missing gaps in the Coastal Road Highways in Gujarat State ;

(b) whether it is a fact that the Working Group on Roads of the Central Government has recommended the construction of these missing gaps in Coastal Highways during the Fourth Plan ; and

(c) if so, the details of the decision of Government in this regard ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH) : (a) Yes, Sir.

(b) and (c). The Working Group set up in 1964 in connection with the Draft Fourth Plan scheduled to begin from 1st April 1966 recommended the inclusion of the entire coastal road project in Gujarat from Bambay to Maliya in the Central Sector of that Plan as a Centrally aided project. The Working Group set up for the Fourth Plan scheduled to begin from 1st April 1969 has, however, made no such specific recommendation.

Expeditious disposal of Cases pending in Courts Under Punjab and Haryana High Court

9158. SHRI SHRI GOPAL SABOO : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the steps being taken for the expeditious disposal of cases pending in the Courts under the Punjab and Haryana High Court ; and

(b) the time taken by the High Court in deciding revision petitions in such cases and the steps envisaged to expedite their disposal ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) All District and Sessions Judges in Punjab and Haryana have from time to time been requested to ensure speedy disposal of old